CENTRAL ADMINSITRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI

CP No. 740/2015 OA No. 2478/2015 MA No. 248/2016

this the 29th day of April, 2016

Hon'ble Mr. V. Ajay Kumar, Member (J) Hon'ble Dr. Birendra Kumar Sinha, Member (A)

Shri B.S.Bhatia, Dy.Supdt. Grade-I S/o Shri A.S.Bhatia Central Jail, Tihar R/o GG-1/179-A, Vikas Puri New Delhi – 110 018

... .Applicant.

(By Advocate: Ms. Soumyasree Mishra for Shri P.C. Mishra)

VERSUS

- Shri K.K.Sharma
 Chief Secretary
 Govt. of NCT Delhi
 5th Level, Delhi Secretarial, I.P.Estate
 New Delhi.
- Shri Alok Kumar Verma
 Director General Prisons
 Prison Head Quarters, Govt. NCT of Delhi.
 Lajwanti Garden Chowk
 Tilak Nagar, New Delhi 110 064.
- Shri Ashim Khurana
 Secretary, Union Public Service Commission
 Dholpur House, Shahajan Road
 New Delhi.
- 4. Shri S.N.Sahay
 Principal Secretary (Home)
 Govt. of NCT of Delhi
 Delhi Secretariat
 New Delhi -02.

.... Respondents.

(By Advocate:Shri Vijay Pandita

Shri K.M.Singh for Shri R.V.Sinha for R-3)

ORDER (ORAL)

By Hon'ble Mr.V. Ajay Kumar, Member (J)

Heard both sides.

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2. When this matter is taken up for hearing, the learned counsel for the respondents while producing the order dated 29.03.2016 submits that they have fully complied with the orders of this Tribunal and the said fact has also been confirmed by the applicant's counsel.

3. In the circumstances, nothing survives in the Contempt Petition.

Accordingly, the same is closed and notices are discharged. No costs.

(DR. BIRENDRA KUMAR SINHA)
Member (A)

(V. AJAY KUMAR) Member (J)

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